

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2951 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Hyline Mediconz Pvt. Ltd. Vs. Anandaloke Medical Centre Pvt. Ltd.	Pankaj Jain
2.	I.A. No. 2958 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Sumat Kumar Gupta Vs. Committee of Creditors through Punjab National Bank	Rajansh Thukral
3.	I.A. No. 2959 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Dinesh Mehta Vs. Amit Kumar Mehta & Anr.	Santosh Kumar
4.	I.A. No. 2960 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Ambika Enclave Pvt. Ltd. & Ors. Vs. Shreesai Baba Infra Projects Pvt. Ltd.	Alok Tripathi
5.	I.A. No. 2973 of 2022 in Comp. App. (AT) (Ins) No. __of 2022	Employees Provident Fund Organisation Vs. Anish Aggarwal	Anju Jain

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- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar